NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 25.03.2021</u> <u>NOTICE</u>

Take notice that the following matters listed on 26.03.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 532 of 2020	AnkineeduMaganti Vs. State Bank of India	Shruti Choudhry	
2.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Vishnu Sharma	Manish Kaushik-R1 Ritesh Agrawal-R2 Ranjeet Kumar Verma-IRP
3.	Comp. App. (AT) (Ins) No. 131 of 2021	Rajasthan State Road Development & Construction Corporation Ltd. Vs. Vasundhra Gupta	Rajeev Sharma	Jasmeet Singh-R1 Sandeep Chilana-R2
4.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Ravindra Loonkar-RP
5.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	
6.	Comp. App. (AT) No. 129 of 2019 Part Heard	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
7.	Comp. App (AT) No. 148 of 2019 Part Heard	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4

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1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar